I				2	3	4
6. Himachal Prac	lesh	•	•	258	3279	
7. Jammu & Kas	shmir			89	1,092	
8. Karnataka				1,42,8 <b>60</b>	2,09,543	-
9. Kerala .				12,970	21,423	
10. Madhya Prade	sh			nil	86,570	
11. Maharashtra	•			31,706	3,65,770	
12. Orissa .				70,504	13,322	
13. Punjab .				nil	5,798	,
14. Rajasthan				nil	60,427	
15. Tamil Nadu		٠	1,05,335(2	e) Reports awaited	(2) By way of issue of Pattas for house-sites and regularisation of encroachments by Revenue Department. Information from Harijan Welfare Department who also have allotted house-sites is awaited.	
16. Tripura .	`• _		•	Reports awaited	Reports awaited	
17. Uttar Pradesh				25,082	14,407	
18. West Bengal	• .	•	•	Reports awaited	Reports awaited.	
U.Ts.						
1. A & N Islands	٠	•	•	Nil	840	
2. Chandigarh	•		•	Nil	Nil	
3. Dadra & Nagar	Have	eli	•	Nil	<b>32</b> 3	
4. Delhi .		•		213	738	
5. Goa, Daman &	Diu			Nil	319	
6. Pondicherry			•	1,827	6,157	

This programme is not in operation in Manipur, Meghalaya, Nagaland, Sikkim. Arunachal Pradesh, Lakshadweep & Mizoram.

## Increase in Price of DDA Flats under the Self-Financing Scheme

\*134. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that under the 'self financing schemes' and under other housing schemes also the Delhi Development Authority has increased the prices of flats:
- (b) if so, what are the reasons therefor;
- (c) whether the Baweja Committee has pointed out that the prices of different types of dwelling units was on the high side; and

(d) if so, whether some machine is proposed to be evolved to go into the increases made in prices of the units, in consultation with the allottees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The D.D.A. has reported that the cost in self-financing schemes and other housing schemes is related to the plinth area, the design and the construction/developmental costs as also the locality. As a result of the general increase in the cost component, there has been increase in costs in the housing schemes of the D.D.A.

(c) The Baweja Committee in its report submitted to Government had-

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commented on the increase in the price of D.D.A. flats.

(d) The D.D.A. has reported that in view of the position stated in reply to parts (a) and (b) above, there is no such proposal.

## Communication with the World Bank Regarding the Sardar Sarover Project

- \*135. PROF. RAMLALPARIKH: Will the Minister of IRRIGATION be pleased to state:
- (a) whether any communications were sent to the World Bank regarding the Sardar Sarover Project Narmada Irrigation Scheme by Rajasthan Government and the Central Government during 1980;
- (b) if so, what are the detail in this regard:
- (c) what are the details of the replies received from World Bank to each communication;
- (d) whether the State Governments are empowered to communicate with the World Bank directly in such matters, and
- (e) if so, what are the guide-lines issued by the Central Government to the State Governments in this regard?

THE MINISTER  $_{
m OF}$ AGRICUL-TURE AND RURAL RECONSTRUC-TION AND IRRIGATION BIRENDRA SINGH) (a) to (c). As reported by Government of Rajasthan, no letter was sent by them to the World Bank regarding Sardar Sarovar Project in Gujarat. The Ministry of Irrigation had in consultation with Department of Economic Ministry of Finance addressed a letter dated 1-8-80 to local office of the World Bank enclosing copies of the identification report on Sardar Sarovar Project prepared by Government of Gujarat. No reply to this letter has been received from the World Bank, who are, however, examining the Project.

(d) and (e). In Government of India, Department of Economic Affairs in the Ministry of Finance, is the nodal Ministry so far as matters pertaining to World Bank are concerned and ordinarily communications, especially those involving general policy issues, are carried on by or through them. However, in regard to details of State projects being considered by the World Bank for credit assistance, there can be direct communication between State Governments concerned and World Bank.

## कमला बालान बांध का विस्तार

\*136. श्री राम भगत पासवान: क्या सिचाई मंत्री यह बताने की कृपा करेंगे

- (क) क्या यह सच है कि सरकार को बिहार में कमला बालान बांध को श्रागरा घाट तिलकेश्वर तक बढाने के लिये कई श्राग्रह प्राप्त हुए हैं ;
- (ख) क्या सरकार ने इस संबंध में कोई योजना तैयार की है; श्रौर
- (ग) यदि हां, तो इस पर कितना व्यय होने की संभावना है ग्रौर इसका विस्तार कार्य कब ग्रारंभ किये जाने की संभावना है?

कुषि ग्रीर ग्रामीण पुनर्निर्माण ग्रीर सिंचाई मंत्री (राव वीरेन्द्र सिंह): (क) से (ग). बिहार सरकार पहले कमला बालान के दाएं तटबंध को दरिजया से तिलकेश्वर तक 40 किलोमीटर बढाने के प्रस्ताव पर विचार कर रही थी। चुंकि तटबंध को तिलकेश्वर तक बड़ाने से ग्रामीण इलाकों के वर्तमान बाधारहित जल निका में बाधा ग्रा सकती थी, इसलिये, इस तटबंध से जल निकास पर पड़ने वाले प्रतिकृल प्रभाव<sup>ो</sup> तथा इन प्रभावः दुर करने के लिये किये जाने वाले उपायों के बारे में विस्तृत ग्रध्ययन किये जाने तक इस स्कीम को स्थगित कर दिया गया। बाद में, बिहार सरकार ने दरजिया के अनुप्रवाह में बाएं और दाएं दोनों किनारे के तटबंधों को केवल 20 किलोमीटर तक बढ़ाने की एक स्कीम